

12.00**PAPERS LAID ON THE TABLE**

- I. Report and Accounts (1995-96) of the Tea Trading Corporation of India Ltd, Calcutta and related papers.**
- II. Report and Accounts (1995-96) of the National Centre for Trade Information, New Delhi and related papers.**
- III. Report and Accounts (1995-96) of the Federation of Indian export Organisations, New Delhi and related papers.**
- IV. Report and Accounts (1995-96) of the Sports Goods Export Promotion Council, New Delhi and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULI RAMAIAH): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Twenty-fourth Annual Report and Accounts of the Tea Trading Corporation of India Limited, Calcutta, for the year 1995-96, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the Working of the above Corporation.

[Placed in Library See No. LT. 2181/97]

II. (a) First Annual Report and Account of the National Centre for Trade Information, New Delhi, for the year 1995-96, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library See No. LT-2180/97]

III. A copy each (in English and Hindi) of the following papers:—

(i) (a) Thirty-first Annual Report and Accounts of the Federation of Indian Export Organisations, New Delhi, for the year 1995-96 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Federation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above

[Placed in Library See No. LT-2178/97]

IV. (a) Thirty-eighth Annual Report and Accounts of the Sports Goods Export Promotion Council, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above

[Placed in Library See No. LT-2179/97]

I. Notifications of the Ministry of Finance (Deptt. of Revenue)

II. Notifications of the Ministry of Finance (Deptt. of Economic Affairs)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): Madam, I lay on the Table—

I.1. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:—

(1) S.O. No. 347(E), dated 25th April, 1997 Regarding Exchange rate for conversion of foreign currencies into Indian currency or vice-versa for the